

- (iii) Fire retardant material is being used in the manufacture of passenger coaches.
- (iv) 'Instant Action Group' has been launched for preventing unauthorised passengers entering into reserved coaches and carriage of inflammable articles, etc.
- (v) Proper maintenance of electrical fittings in the passenger coaches is being ensured.
- (vi) Intensive checks are carried out at maintenance depots to ensure smooth working of the alarm chain apparatus in passenger carrying trains.
- (vii) Provision of fire extinguishers in the passenger trains.

Patent Rights on Agricultural Crops

1619. SHRI RAMESH CHENNITHALA : Will the Minister of INDUSTRY be pleased to state :

(a) whether some American firms are taking out patent rights on certain agricultural crops grown in India;

(b) if so, the crops on which such patents have been taken out;

(c) whether it is in violation of the GATT agreement; and

(d) if so, the steps being taken to protect the interest of India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) In accordance with the provisions of the Patents Act, 1970, Patent rights on agricultural crops cannot be granted in India.

(b) to (d) Do not arise.

Mentally Retarded Patients

1620. SHRI PARAS RAM BHARDWAJ : Will the Minister of HELATH AND FAMILY WELFARE be pleased to state :

(a) the number of mentally retarded patients in the country, State-wise;

(b) the number of mentally retarded patients centres run with the Centrally Sponsored Schemes; and

(c) the objective of the Centres to make the mentally disabled productive and self-supportive?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) According to information available as on 1992, a total of 684 mentally-retarded patients were treated in specialised mental hospitals for various causes in the country. As per Statement attached.

(b) and (c) As per available information there are 77 Institutions in various States/Union Territories catering to the Rehabilitative needs of the mentally-retarded for their fullest physical, mental, social, vocational and economic usefulness. However, there is no centrally sponsored scheme for the mentally-retarded persons, by Ministry of Health and Family Welfare.

STATEMENT

Number of patients of mental disorders treated in specialised mental hospitals for various causes in respect

of mentally-retarded during the year 1992.

	Name of States/UTs	Number
1.	Andhra Pradesh	33
2.	Assam	Not received
3.	Bihar	41
4.	Goa	17
5.	Gujarat	47
6.	Jammu & Kashmir	05
7.	Karnataka	141
8.	Kerala	58
9.	Madhya Pradesh	17
10.	Maharashtra	86
11.	Nagaland	Not Received
12.	Orissa	43
13.	Punjab	02
14.	Rajasthan	62
15.	Tamil Nadu	98
16.	Uttar Pradesh	08
17.	West Bengal	Not Received
18.	Delhi	26
Total :		684

Mental Health

1621. SHRIMATI VASUNDHARA RAJE : Will the Minister of HELATH AND FAMILY WELFARE be pleased to state :

(a) whether there has been rise in the cases of mental health problems in the country;

(b) if so, the main factors responsible therefor; and

(c) the steps taken to provide proper treatment to these patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) Country-wide epidemiological data is not available. However, some hospital statistics show an increase in mental health cases.

(b) There is greater awareness of Psychiatric problems among the public; further migration to Urban areas, overcrowding etc. results in heightened stress.

(c) The following steps are taken :-

(i) to strengthen and expand the existing services for Mental Health Care in the country;

(ii) Implementation of National Mental Health Programme, by which Primary Health Centres' doctors get training to treat mental patients in the country.

[Translation]

Unigauge Policy

1622. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have decided to convert all the Metre Gauge Railway Lines into Broad Gauge Railway Lines throughout the country under the Unigauge Policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF

RAILWAYS (SHRI SURESH KALMADI) : (a) No Sir, only lines required on urgent operational/strategic considerations, and those which constitute alternative routes and links are being taken up for conversion to BG with a view of generate additional carrying capacity.

(b) Does not arise.

[English]

Block Level Planning in J&K

1623. SHRI DATTARAYA BANDARU : Will the PRIME MINISTER be pleased to state :

(a) whether the planning process has been further decentralised in Jammu and Kashmir to the block level during the current financial year;

(b) if so, the details thereof; and

(c) the benefits likely to accrue as a result thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (c) Uptil now plan for one block in each district has been formulated as a Model Plan. The Model Plans are proposed to be discussed with academics and experts before being firmed up. The plan for all the blocks in the State would be prepared on these lines by the end of the current year which will then form the basis for the Annual Plan for 1996-97. Through the instrument of Block Planning, an equitable flow of funds would be ensured in line with the objective of balanced economic development in different parts of the State. The criteria for allocation of funds to different blocks will include incidence of backwardness and level of existing infrastructural development apart from the population factor.

Government Hospitals

1624. DR. K.D. JESWANI : Will the Minister of HELATH AND FAMILY WELFARE be pleased to state :

(a) the number of hospitals in the country which are under the Union Government at present; .

(b) the number of Doctors and Nurses working in these hospitals, hospital-wise; and

(c) the number of patients being treated by those hospitals annually?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c) As per information available, there are 249 Union Government hospitals in the country under the administrative control of various Ministries. The information about number of doctors and Nurses and numbers of patients treated annually in these hospitals are not compiled in the Ministry.

Army Hospital

1625. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) the names of the places in Gujarat where Army Hospitals have been set up;

(b) whether all the medical facilities are available in these hospitals;

(c) if not, the reasons therefor;

(d) whether the Government propose to set up some more new Army Hospitals in the State with all medical facilities; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE AND RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) In Gujarat Military Hospitals are located at Ahmedabad, Baroda, Bhuj, Dharendhera and Jamnagar.

(b) Yes, Sir.

(c) Does not arise.

(d) and (e) There is at present no proposal to establish any new Military Hospitals in Gujarat State.

Konkan Railway

1626. SHRI SUDHIR SAWANT :

SHRI MULLAPPALLY RAMCHANDRAN :

Will the PRIME MINISTER be pleased to state :

(a) whether there is a shortfall of funds for the Konkan Railway Project;

(b) if so, the action being taken to meet the same;

(c) the factors which led to cost over run;

(d) the stage of completion of work on the Konkan Railway project;

(e) the allocation made and time fixed for extending this project to the State of Kerala; and

(f) whether optical fibre system is required by the Konkan Railway Corporation or whether it can use the same system of the Telephone Department?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) The Government had sanctioned for raising Rs. 370 crores through the sale of 10.5% Tax Free Bonds and 100 crores through sale and lease back of completed assets as against the requirement of Rs.520 crores for the year 1995-96. The balance amount of Rs. 50 crores, is also proposed to be raised through the leasing route.

(c) The factors which led to cost over run is as under :-

(i) Stoppage of work in Goa sector.

(ii) Shortage of funds experienced by this project till September, 1993 and from February, 1995 due to adverse bond market conditions.

(iii) Adverse geological conditions met with in some of the tunnels in Goa and Karnataka area.

(iv) General inflation being faced during the last 5 years.

(d) Overall progress of the project is about 92%.